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O.A. No. 452/10

23.3.2011

For Applicant: Sri Praveen Kumar  
For Respondents: Sri SMS Saxena

It is said that this O.A. has been filed seeking MACP, which has been granted from the date of completion of 10 years and 20 years of service and consequential benefits have also been paid as conceded by the learned counsel for the applicant.

O.A. is, therefore, dismissed having become infructuous. No order as to costs.

*SP*  
(S.P. Singh)  
M(A)

*Girish*  
(Justice Alok K Singh)  
M(J)

Girish/-

*OR*  
*Copy of order*  
*dated 23-3-2011*  
*Entered*  
*25-3-2011*